

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 07.09.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rishi Vaishnav	S.B Civil Revision Pet.No.149/2008, Smt.Maina Devi & Ors V/s Raja Ram	Mr.C.S.Kotwani	Mr. Rajendra Soni
02.	Shri Abdul Aziz Khan	S.B.Civil Misc.Transfer Pet.No.57/2015, Smt.Shabnam V/s Ayub Khan	Mr.Hemant Kumar	Mr.Shahadad Ali
03.	Dr.Manjula Choudhary	D.B.Civil Misc.Appeal No.1092/2015&1093/2015, Ankit Garg V/s Khusbhu	Dr.Salendra Kala	Mr.Sajjan Singh & Kishan Bansal
04.	Dr.A.A.Bansali	S.B.Civil Misc.Arbitration Applications No.98/2011,99/2011, 101/2011,103/2011, C.P.Chawla V/s Union of India & Ors.	Mr.B.K.Chawla & Mr.Sunil A. Vyas	Mr. Vijay Kumar Vyas

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01.	ShriMali Ram Pareek	S.B Civil Misc.Appeal No.311/2015,Ramjan Ali V/s Safi Mohd.	Mr.Rajendra Charan	Mr.Ravi Bhansali & Danesh Sarsawat
02.	Shri Murli Dhar Vaishnav,Retd D.J.	D.B.Civil Misc.Appeal No.2093/2013,Smt.Suman Saran V/s Rahul Saran	Mr.Manish Dhadhich	Mr. C.S.Kotwani
03.	Dr.Manjula Choudhary	S.B.Civil Misc.Appeal No.144/2010,Manish V/s Neelu @ Bhavika	Dr.Sachin Acharya& Rajesh Chotia	Mr.Pankaj Gupta

  
DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR